Parguel



BENCH-I

Mentioning

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company Under Section		Shreeshyam Metaliks Pvt.LtdVs- Concast Steel & Power Ltd. 9 IBC		

1. AKHILESH KUMAR SHRIVASTAVA, OPERATIONAL Kamishlo Khulm
ADV CREDITOR)

2. KANISHK KHETAN, ADV PETITIONER

3. X. pale Xuy, Dov Respondent X. palnon

4. Jishne chandhum, Dov Respondent

5. Noether Banenjee, or Respondent

S.No. 8- CP (IB) No.446/KB/2017 – Shreeshyam Metaliks Pvt. Ltd. Vs. Concast Steel & Power Ltd.

ORDER

Ld. Counsels for the Petitioner (Operational Creditor) and Ld. Counsels for the Respondents are present. The case is listed on mentioning.

On prayer made by both sides, case is adjourned.

Listed on 3rd October 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)